

**Defective Case Register from 2025-05-05 to 2025-05-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/18229/2025	SOURAV SUMAN BHUYAN	2025-05-05	The Case No under A-3 does not tally with the Index.
2	D-WP(C)/18481/2025	BISWA CHANDAN MOHANTY	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-BLAPL/13586/2025	BIKASH KUMAR DASH	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. S.T. case in para.1 of petition not tally with rej. order.2. page no.8 not neat.
4	D-CONTC/16287/2025	BIJAYALAXMI SAHOO	2025-05-05	Name of petitioner not correctly furnished in the top of Affidavit.
5	D-ABLAPL/13546/2025	SHIBANI SHANKAR PRADHAN	2025-05-05	1.paragraphs not mentioned in declaration.2 page 18 not legible
6	D-CRLMC/13393/2025	BIDESH RANJAN BEHERA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Annexure -2 not neat.Prayer not properly mentioned in petition. 2..Receipt Showing Serv.copy To Vigilance not Filed.
7	D-ABLAPL/13223/2025	KARUNAKAR GAYA	2025-05-05	1-page 12 and 13 not neat and legible.
8	D-CRLA/13353/2025	RITURANJAN CHHOTARAY	2025-05-05	Put up for S .R after redacting the name of prosecutrix from Appeal memo .
9	D-WP(C)/15661/2025	KUNAL KUMAR SWAIN	2025-05-05	.Page no.28 repeated twice.
10	D-WP(C)/17180/2025	GOPAL KRUSHNA NANDA	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration.
11	D-WP(C)/18616/2025	SARADA DASH	2025-05-05	Annexure -3 series not neat and legible
12	D-WP(C)/16361/2025	SITARAM SATAPATHY	2025-05-05	1.Annexure -3 not neat and legible. 2.Age of the petitioner not tally with Index as well as affidavit
13	D-WP(C)/17592/2025	PRNOY MOHANTY	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No 18 and 21 not legible.
14	D-CRLA/13293/2025	SOUMYA RANJAN DAS	2025-05-05	Put up for S .R after redacting the name of prosecutrix from appeal memo
15	D-WP(C)/18211/2025	BRAJA MOHAN SARANGI	2025-05-05	Annexure-2 not attested true copy .
16	D-CONTC/18254/2025	ADV.	2025-05-05	Not properly page marked and indexed

17	D-WP(C)/18315/2025	BISHNU CHARAN SAHU	2025-05-05	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.6/- not paid of the petition.
18	D-CONTC/16851/2025	ALOK KUMAR MOHAPATRA	2025-05-05	1. Paragraph no. not correctly furnished on declaration.2.Case of the detailed at the top of the cause title not furnished.3.Cause title passed in WP(C)No. and CONTC No. not filed.4 Page no.12 not legible.
19	D-WP(C)/18224/2025	SAILAZA NANDAN DAS	2025-05-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
20	D-WP(C)/17605/2025	BIBHUDATTA PANDA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -2 series not neat and legible.
21	D-WP(C)/17410/2025	BHAWANI SANKAR PANIGRAHI	2025-05-05	Page 13 not partial neat.Serial no 3 and paragraph not correctly mentioned in the I.A of the affidavit
22	D-WP(C)/18566/2025	SIDDHARTH PRASAD MISHRA	2025-05-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Date of execution not furnished in V.Nama.2.The name of petitioner not correctly furnished in the top of the V.Nama
23	D-CMAPL/17935/2025	JASPREET KAUR	2025-05-05	1.AU fee Rs 2.25/- to be paid i)Date of order dose not tally in petition.ii) Put up for S.R. after filing of c.copy of impugned order as per appeal memo.
24	D-CONTC/17713/2025	ADV	2025-05-05	1. As per record Annexure-2 not properly page marked in Index.
25	D-WP(C)/17418/2025	PRAFULLA CHANDRA ACHARYA	2025-05-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of copy of Reminder application not tally with Index.Annex-4 not mentioned in the petition copy.
26	D-CMAPL/17869/2025	JAGANNATH BHUYAN	2025-05-05	put up for S.R. after filing of c.copy of impugned order
27	D-WP(C)/18244/2025	DEBASIS ROUT	2025-05-05	1.page no.14 not legible.
28	D-CMAPL/17704/2025	ADV.	2025-05-05	1.Period of Delay 10 days delay 2.AU fee Rs 2.25/- to be paid 3.Vakalatnama properly stamped, Executed and accepted Not filed. 4.Code Not furnished.
29	D-WP(C)/17519/2025	SUBHAM AGRAWAL	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page nos.32 37 41 47 and 53 not neat.
30	D-CMAPL/17430/2025	KUNAL KUMAR SWAIN	2025-05-05	put up for S.R. after filing of c.copy of impugned order.
31	D-WP(C)/17425/2025	MAHADEV SAHU	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 18 not neat.
32	D-CRLMC/11793/2025	SUKANTA KUMAR DALAI	2025-05-05	1. Lower court not correctly furnished in the petition
33	D-WP(C)/18401/2025	ASHUTOSH DAS	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  .Occupation not mentioned in Affidavit.2.Nomenclature not furnished in V.Nama
34	D-WA/15827/2025	AISHWARYA DASH,A.G.A	2025-05-05	i) Page no. 57 and 61 not legible. ii) Para no. not correctly furnished in I.A. no. 2086
35	D-WP(C)/17444/2025	ASHOK KUMAR MOHANTY	2025-05-05	H.B.A.W.F.Fee and L.A.Fee not filed in Affidavit.
36	D-CMAPL/17607/2025	ADV.	2025-05-05	put up for S.R. after filing of c.copy of impugned order.
37	D-WP(C)/17103/2025	PANCHANAN SAHOO	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 21 and 23 are not neat and legible.
38	D-MACA/18424/2025	KAPILA CHARAN NAYAK	2025-05-05	Copy of Trial Court Judgement / Order - c copy not filed ,xerox copy filed.certified copy to be filed
39	D-RVWPET/18258/2025		2025-05-05	Put up for S.R. after filing of c.copy of impugned order.
40	D-CMAPL/17944/2025	JASPREET KAUR	2025-05-05	1. Period of Delay 630 days 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
41	D-WP(C)/17374/2025	PRANGYANANDA PATTANAİK	2025-05-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-WP(C)/17252/2025	BAIJAYANTI MOHANTY	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Affidavit point 4 shows Averments in the C.M.P. instead of Averments in W.P.(C)
43	D-WP(C)/17379/2025	LALIT KUMAR MAHARANA	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Petitioner no-1 not mentioned in the affidavit also I.A
44	D-WP(C)/17270/2025	BRUNDABAN ROUT	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/17439/2025	PRABODHA CHANDRA NAYAK	2025-05-05	Name of petitioner2 not mentioned in Index,Affidavit,V.Nama and I.A.
46	D-WP(C)/17918/2025	GOPAL PRASAD JENA	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-CONTC/16807/2025	ALOK KUMAR MOHAPATRA	2025-05-05	Wrong date mentioned in para-1

48	D-WA/18682/2025	AKSHAYA KUMAR JENA	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-CMP/18221/2025	AMIT PRASAD BOSE	2025-05-05	The discrepancy in the name of O.P -2 be reconciled.
50	D-WP(C)/17251/2025	ABHILASH MISHRA	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of Annexure-4 page-25 not legible
51	D-WP(C)/15020/2025	JAGAMOHAN PATTANAİK	2025-05-05	1. Nomenclature not furnished in V.nama.
52	D-WP(C)/17401/2025	ANNADA PRASAD MOHANTY	2025-05-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . Nomenclature not correctly furnished in the affidavit.
53	D-WP(C)/18629/2025	ATMAJIT MANMITH DAS	2025-05-05	1.In declaration paragraphs 1 to not properly filled up. 2. Annexure -7 not neat and legible.
54	D-WP(C)/17458/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 13 not legible.2.Nomenclature not correctly furnished in Affidavit.
55	D-WP(C)/17254/2025	SURYAKANTA DASH	2025-05-05	Page 33 and 34 are not neat.
56	D-CMP/18425/2025	KISHORE KUMAR MISHRA	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. signature of the Deponent in the Declaration of the Affidavit left blank
57	D-WP(C)/17266/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-05	Page 8 in Annexure-1 partly legible.
58	D-WP(C)/18439/2025	PRANAB KUMAR GHOSE	2025-05-05	1.In affidavit and declaration occupation not furnished and Paragraph no not mentioned.2.In annexure 5 copy of the letter dtd.does not tally with Index and Petition.
59	D-WP(C)/17260/2025	SUBRAT KUMAR KAR	2025-05-05	Page 22 is not Neat
60	D-WP(C)/18641/2025	PRITAM KUMAR MOHANTY	2025-05-05	1.page mark not correctly mentioned in I.A. .
61	D-WP(C)/17264/2025	TUKUNA KUMAR MISHRA	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs mentioned in Declaration is not Correct.
62	D-WP(C)/18603/2025	SAMARENDRA BEURA	2025-05-05	1. Page nos 1 to 39 and Page nos. 1 and 2 in I.A. petition not notarized. 2. I.A. petition not correctly paginated. 3. Court fee Rs. 2/- to be paid. 4. Page no.100 not attested.

63	D-WP(C)/17271/2025	SANTOSH KUMAR SAMANTARAY	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Annexure-1 page 9 and 10 not legible.
64	D-WP(C)/18562/2025	KARUNAKAR RATH	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  AB not mentioned in index.Page nos.32 33 35 37 38 and 58 not neat.
65	D-CRLA/13171/2025	ABHILASH MISHRA	2025-05-05	In synopsis year of vigilance case appears not correct .
66	D-CRLMC/13165/2025	SANGRAM KESHARI MISHRA	2025-05-05	1. Deponent not executed in the affidavit.
67	D-CRLMC/13186/2025	SASWATA PATNAIK	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-BLAPL/10388/2025	HEMANTA KUMAR MOHANTA	2025-05-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.Fee of OSBC Rs.50/- not paid in the v.nama.T.R number not tally with Rejection order and cause title.
69	D-WP(C)/18681/2025	SUPRATIVE SAHOO	2025-05-05	.Receipt Showing Serv.copy To cg not Filed.
70	D-CRLMC/13294/2025	BIBHU PRASAD MOHANTY	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. S.A. number not correctly furnished in Index synopsis Cause title Para nos. 1 5 8 10 Prayer of the petition and I.A. petition.
71	D-WP(C)/17239/2025	GOPAL PRASAD JENA	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-BLAPL/13598/2025	ABHISIDDHANTA SAHOO	2025-05-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.C.fee Rs. 50/- to be paid on V.nama.
73	D-ABLAPL/13306/2025	RAMAKANTA MISHRA	2025-05-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.  1. Not properly indexed. 2.V.Nama not properly stamped. 3.The Advocate has not signed in page No.2 3 and 5. 4.The notarial affidavit not made in page No. 7 and 8.
74	D-RSA/18053/2025	DEBABRATA DASH	2025-05-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.Cause Title Not in order.Appellants-1a(i) to 1a(v) were impleaded as Parties but not

				substituted in the L.A.Court.
75	D-WA/17283/2025	NILAMADHAB SARKAR	2025-05-05	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 63 days delay 2.Code In correct. 3. Provision of Law In correct 3.Put up for further S.R. after filing of consolidated appeal memo.
76	D-ABLAPL/13426/2025	BIKRAM CHANDRA GHADEI	2025-05-05	14-NOT PROPERLY INDEXED. 1. Not properly indexed. 2.Synopsis not paginated. 3.Age of the Petitioner is not correctly mentioned in the Affidavit. 4. Paragraphs mentioned in the petition is not under Affidavit.
77	D-ABLAPL/13404/2025	AMLAN SHAKTI PAUL	2025-05-05	1.The name of the petitioner does not tally with that of his signature made in Affidavit and V.Nama.
78	D-CRLMC/11836/2025	RANJAN KUMAR ROUT	2025-05-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
79	D-SAO/18527/2025	GOPINATH MISHRA	2025-05-05	Date of judgment be corrected in the Lower Appellate Court.
80	D-BLAPL/13425/2025	CHITTA RANJAN PATTNAIK	2025-05-05	Honble Court not mentioned in the cause title.
81	D-WP(C)/18176/2025	MANORANJAN PADHI	2025-05-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Annex-3 not exhibited at page no.14 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
82	D-BLAPL/13562/2025	DEBASHIS ROUSTRAY	2025-05-05	Name of Lower Court not mention in Cause Title.
83	D-BLAPL/13494/2025	SASWAT JENA	2025-05-05	Age of the petitioner not tally with Rejection order and cause title.
84	D-CRLA/5567/2025	ANANTA CHARAN BISOI	2025-05-05	Put up for S .R after filing of c.copy of bail rejection order
85	D-BLAPL/13502/2025	DEBASIS SARANGI	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Honble Court not tally with Rejection order and cause title.
86	D-WP(C)/18167/2025	SUBHADUTTA ROUSTRAY	2025-05-05	Court fee Rs 6/- deficit on cause title.
87	D-BLAPL/13499/2025	DEBASIS SARANGI	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-BLAPL/13523/2025	SUMITRA PATRA	2025-05-05	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Nomenclature not furnished in V.Nama..
89	D-BLAPL/13525/2025	SUMITRA PATRA	2025-05-05	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1.Not properly page marked.2.Nomenclature not furnished in V>Nama.
90	D-WP(C)/17457/2025	JAJATI KISHORE MOHANTY	2025-05-05	1. Serial number of the opp. parties not correctly furnished in cause title.
91	D-CONTC/15688/2025	AJIT KUMAR HOTA	2025-05-05	Code NOT CORRECT 2 .LEGAL HEIR CERTIFICATE OF PETITIONER BE FILED .PUT FOR SR AFTER REMOVAL OF DEFECT
92	D-BLAPL/13526/2025	SUMITRA PATRA	2025-05-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Not properly page marked.2.Nomenclature not furnished and name of L.T.I.not mentioned in V>Nama
93	D-BLAPL/13540/2025	SK. ZAFARULLA	2025-05-05	As per rejection order GR case no. not correct in FIR.
94	D-BLAPL/13530/2025	AMLAN SHAKTI PAUL	2025-05-05	As per rejection order the year of C.T.Case not tally with Cause Title,Petition and Prayer.
95	D-CONTC/16466/2025	ADV.	2025-05-05	CAUSE TITLE OF W.P(C) NO.24646/2024 BE FILED PUT UP FOR S.R AFTER REMOVAL OF DEFECT
96	D-BLAPL/13544/2025	BHABANI SHANKAR DASPARIDA	2025-05-05	RTI document not filed as mentioned in para 8 of petition and reflected wrongly.
97	D-BLAPL/13606/2025	BISWA CHANDAN MOHANTY	2025-05-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2. Year of rejection order not correctly furnished in Date Chart.3. Provision of Law not correctly furnished.
98	D-CRLMC/12352/2025	DEBASIS MISHRA	2025-05-05	1.NBW dated 26.07.2023 mentioned in the cause title does not tally with the prayer portion and under Annex-1.
99	D-CONTC/16503/2025	ADV.	2025-05-05	PAGING OF SYNOPSIS and DATE CHART BE OMITTED
100	D-BLAPL/13595/2025	TRILOCHAN PANIGRAHI	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per rejection order,No. of T.R.Case and Lower court does not tally with Prayer and Petition respectively.2. Date of rejection order not correctly furnished at para-1 of the petition.3. Page no.30 not neat and legible.
101	D-CRLA/13179/2025	PRAVAT KUMAR NAYAK	2025-05-05	Period of Delay 01 Day
102	D-BLAPL/13605/2025	ASISH MISHRA	2025-05-05	1. As per rejection order,S.T.Case No. not mentioned in the cause title.2. Provision of Law not correctly furnished in Assessment slip
103	D-MACA/18141/2025	DAYANIDHI MISHRA	2025-05-05	1.Period of Delay 11 days 2. Court Fee Rs.5,990/ payable , paid Rs.12/ rest amount to be paid
104	D-WP(C)/18132/2025	SOUBHAGYA KUMAR RATH	2025-05-05	Addreses of the petitioners no 1 to 8 not mentioned.

105	D-ABLAPL/13348/2025	SAMIR KUMAR MISHRA	2025-05-05	put up for s.r. after redacting of the name of the Informant from the petition.
106	D-WP(C)/18590/2025	RAMAKANTA DAS	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date and annex. marking, not correctly mentioned in the prayer of petition .2. Paragraphs of the petition and I.A, not correct in declaration of affidavit.
107	D-WP(C)/18300/2025	DEBENDRA KUMAR DHAR	2025-05-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. Name of the adv not mentioned capital letter in the v.nama
108	D-ABLAPL/13414/2025	PRATYUSHA NAIDU	2025-05-05	1. Two advocates have signed in the petition copy. 2.In the Index, D-ABLAPL No. has been mentioned.
109	D-WP(C)/18599/2025	SHIVSANKAR MOHANTY	2025-05-05	Page 23 and 28 not neat.
110	D-WP(C)/17523/2025	KISHORE KUMAR JENA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos 35 to 37 are not neat.
111	D-WP(C)/18207/2025	BRAJA MOHAN SARANGI	2025-05-05	annexure-1 not fully page marked and attested true copy .
112	D-ABLAPL/13417/2025	ARIJEET MISHRA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Neat and legible Copy of F.I.R. in Annexure-1 not filed. 2, Index has been wrongly paginated..
113	D-WP(C)/17573/2025	SAROJA KANTA SAMAL	2025-05-05	.Subject Code Not Furnished .
114	D-WP(C)/17576/2025	BEDA PRAKASH PANDA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.15 17 59 and 60 not neat and legible.2. Age of the petitioner not furnished in the cause title
115	D-CONTC/16022/2025	ADV.	2025-05-05	1. Prayer not furnished in the petition. 2 Date of order in para.4. of petition, not tally with annex.3.
116	D-ABLAPL/13220/2025	SURESH CHANDRA PRADHAN	2025-05-05	1-COURT FEE IS DEFICIENT. 1-D.C.Fee of Rs.1/ to be paid.2-Page mark not correctly furnished in Annexure-1.
117	D-WP(C)/17587/2025	DOLAGOBINDA MOHAPATRA	2025-05-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.33 35 and 40 not neat and legible.2 I.A.No. not mentioned in I.A.
118	D-ABLAPL/13411/2025	AJIT KUMAR SAHOO	2025-05-05	1.The name of the Advocate not mentioned in capital letters in the petition. 2. The Synopsis and Date Chart not paginated.

119	D- CONTC/15976/2025	ADV.	2025-05-05	OP. NO. 7 IN W.P.(C) NO. 39038/2023 is not made a party in the cause title..
120	D-WP(C)/18604/2025	SHIVSANKAR MOHANTY	2025-05-05	Page 29 not neat.
121	D-WP(C)/17581/2025	SUBASH CHANDRA SAHOO	2025-05-05	1. Paragraph no. not correctly furnished in the petition.2. AS per petition, Annexure-7 described at para-4.8 but not Annexure mark in Index 3..Receipt Showing Serv.copy To ct not Filed.
122	D-WP(C)/18249/2025	KAMALAKANTA NAYAK	2025-05-05	Detailed and complete address of OP no-5 to be furnished
123	D- ABLAPL/13408/2025	RAMESH CHANDRA BHOI	2025-05-05	1. Advocate name in capital letters,Enrolment No and mobile No. not furnished in the petition at the beginning.
124	D- CONTC/15983/2025	ADV.	2025-05-05	O.P.no.7 in w.p.(c) no.39051/2023, is not made a party
125	D-WP(C)/18123/2025	PRASANNA KUMAR PANDA	2025-05-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
126	D- CRLMC/13093/2025	MANOJ VERMA	2025-05-05	.Age of the petitioner nos. 2 and 3 not furnished in the cause title.
127	D-WP(C)/17839/2025	PRATAP CHANDRA CHHINCHANI	2025-05-05	1. Paragraph no.not correctly furnished on declaration in I.A.2.Year of application under Annexure-9 not correctly mentioned in index
128	D- ABLAPL/13407/2025	ASHOK KUMAR SAHOO	2025-05-05	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1.The BNSS and Code not furnished correctly in Assessment Slip. 2. The BNSS not mentioned correctly in Cause Title.
129	D- CONTC/16406/2025	ADV.	2025-05-05	1.As per Index,Annexure-4 not described in the petition.
130	D- CRLMA/13200/2025	SUMAN MODI	2025-05-05	Put up for S.R. after redacting the name or the informant/ petitioner from the petition.
131	D-WP(C)/17588/2025	DOLAGOBINDA MOHAPATRA	2025-05-05	1. As per file, Annexure-5 not properly page marked in Index.2.Page nos.41 and 47 not neat and legible.3. I.A.No. not mentioned in I.A. 4. Age of the deponent on affidavit not correctly furnished on declaration in I.A.
132	D- CONTC/16462/2025	ADV.	2025-05-05	PAGE NO. 6 REPEATED AND PAGE NO.5 OMITTED 2. CAUSE TITLE OF W.P(C) NO.26100/2024 BE FILED .PUT UP FOR SR AFTER REMOVAL OF DEFECT
133	D- CRLREV/12881/2025	BINAYAK MOHAPATRA	2025-05-05	Put up for S .R after furnisshing the date of impugned order challenged .
134	D- BLAPL/13571/2025	ASIT KUMAR JENA	2025-05-05	BLAPL. NO. 3593/2019 and 9922/2024 IN Ref. certificate not tally with FIRS detail and BLAPL.no.5987/2025 date of disp. of not mentioned.
135	D- CRLMC/11901/2025	SUDHANSU SEKHAR JENA	2025-05-05	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED.

				1. Court fee Rs. 6/- to be paid. 2. Page no. 11 not legible. 3. Executed of the deponent in affidavit not tally with petitioner. 3. Page no.12( Annex-3) not exhibited. 4.mobile Phone Numbers Of All The Signing Advocates Not Indicated
136	D-WP(C)/17408/2025	BHAWANI SANKAR PANIGRAHI	2025-05-05	D.C.Fee of Rs.12/- not paid.Date of c.copy of sale deed vide annex-1 not tally with Index.
137	D-CONTC/16409/2025	SOURAV SUMAN BHUYAN	2025-05-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
138	D-BLAPL/13579/2025	AMIT KUMAR NATH	2025-05-05	As per rej. order, name of court trial court not correct in the petition .
139	D-CRLMC/12607/2025	BIRAJA PRASAD TRIPATHY	2025-05-05	This case related to sexual offence the name of the victim and their details deleted from the petition as per the standing order 3 of 2024 and put up for SR thereafter.
140	D-BLAPL/13552/2025	PRADEEP KUMAR KHUNTIA	2025-05-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Status of parties not correctly mentioned in Vnama.
141	D-CRLMC/13497/2025	MUKESH PANDA	2025-05-05	Prayer not properly mentioned in petition.
142	D-WP(C)/17974/2025	ALOK KUMAR MOHAPATRA	2025-05-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. present address of the petitioner in cause title not tally with affidavit. 2.page nos. 48 to 50 not legible.3. As per cause title full signature of petitioner not furnished in affidavit and vakalatnama.4..Receipt Showing Serv.copy To cg not Filed.
143	D-CMP/18264/2025	SHAIK ABDUL NAYEEM	2025-05-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. Defendant-3 in the Court below not made Party in this petition.
144	D-BLAPL/13581/2025	SIBA RANJAN POLAI	2025-05-05	Name of trial court not correct in synopsis.
145	D-WP(C)/17478/2025	KAUSHAL HUSSAIN	2025-05-05	Date mentioned wrong in annexure -1 in index and page -4.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 05-05-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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